

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA. No. 678/99

Date of Order: 29-4-1999

## BETWEEN:

Amarthaluri Subba Rao .. Applicant

And

1. The Sub-Post Master,  
Ponnur, Guntur District,  
Ponnur - 522, 124.

2. Superintendent of Post Offices,  
Tenali, Guntur District. .... Respondents

Counsel for the Applicant : Mr .S.Gopal Rao, Advocate

Counsel for the Respondents: Miss Shyama, Addl.CGSC

### COGRAMI:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD : MEMBER (ADMN.)

O r d e r  
(per Hon'ble Mr. Justice D.H.Nasir, V.C.)

Heard.

In the interests of justice the Respondents  
are directed not to deny the opportunity to the present  
Applicant who has already worked as EDDA from 7-11-97  
to 1-4-99 at Ponnur Sub-Post office on provisional basis,  
even if the Applicant's candidature is not sponsored by  
Employment Exchange, provided the applicant is found to  
possess the requisite eligibility criteria for  
appointment to the post in question.

The OA is disposed of accordingly. No costs.

(H.RAJENDRA PRASAD)  
Member (Admin.)

(JUSTICE D.H.NASIR)  
Vice-Chairman

Dated: 29th April, 1999  
(order dictated in the open court)

'SA'

Copy to:

1. HON'BLE C
2. HON'BLE M(A)
3. HON'BLE M(J)
4. D.R.(A) C
5. SPARE

1ST AND 2ND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. WASIR:  
VICE - CHAIRMAN

THE HON'BLE MR. H. RADENDRA PRASAD:  
MEMBER (A)

THE HON'BLE MR. R. RANGRAJAN :  
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR  
MEMBER (J)

DATED: 29.4.99

ORDER/ JUDGEMENT

MA./RA./CP. No.

IN

O.A. NO. 678(99)

ADMITTED AND IN TERM DIRECTIONS  
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

(2 copies)

